

7
ITEM NO.1

COURT NO.2

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 5274 OF 2008

RAJASTHAN STATE ROAD TPT. CORP. & ORS. Appellant (s)

VERSUS

MADU GIRI(DEAD) & ANR. Respondent(s)

(With appln(s) for substitution, c/delay, permission for urging additional facts and substitution for L.Rs of deceased respondent No.1 with c/delay)

WITH Civil Appeal NO. 952 of 2009

(With permission for urging additional facts and office report)

Date: 21/03/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE M.Y. EQBAL

For Appellant(s) Mr. Puneet Jain,Adv.
Mr. Anurag Gohil,Adv.
Mr. Sushil Kumar Jain,Adv.

For Respondent(s) Mr. B.K. Pal,Adv.
Mr. V.K. Biju,Adv.
Mr. V.K. Verma, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 2.4.2013.

(KUSUM SYAL)
SR.P.A

(SAVITA SAINANI)
COURT MASTER